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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

D.A. No. 2074/89

New Delhi this the 4th day of May, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member (A).

Abdual Aziz N. Qureshi,
S/o Shri Noor Mohammed Qureshi
Stenographer/C.A.
in the office of the
Divisional Railway Manager
Ratlam (M.P.)

... Petitioner.

By Advocate Shri B.L. Madhok.

Versus

1. The Secretary
Ministry of Railways
Rail Bhawan
New Delhi.

2. The General Manager
Western Railway
Church Gate
Bombay.

3. The Divisional Railway
Manager Western Railway
Ratlam (M.P.)

... Respondents.

By Advocate Shri D.P. Kshatriya.

ORDER (ORAL)

Shri Justice V.S. Malimath.

The learned counsel for the petitioner submits that he would like to withdraw this application in the light of the judgement of the Full Bench in the case, T-43/87 and connected cases, between Ashok Kumar Mehta and Ors. Vs. Regional Provident Fund Commissioner and Ors. It is accordingly dismissed as withdrawn.

P.T. Thiruvengadam

(P.T. THIRUVENGADAM)
MEMBER (A)

D. Malimath

(V.S. MALIMATH)
CHAIRMAN